

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 25144/2019

(Arising out of impugned judgment and order dated 28-03-2019 in WB No. 21236/1990 passed by the High Court of Judicature at Allahabad)

MUNNI DEVI (DEAD) THR. LR & ORS.

Petitioner(s)

VERSUS

RADHEY SHYAM & ORS.

Respondent(s)

(IA No. 154993/2019 - EXEMPTION FROM FILING O.T.)

Date : 05-04-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
Mr. Anurag Tomar, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

The respondents are unrepresented although service is complete on them. Accordingly, Mr. Abraham Mathews (9910455244) is requested to assist the Court on behalf of the respondents. The case papers be furnished to Mr. Abraham Mathews. The matter be relisted after six weeks.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR